

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2759

ANSWERED ON:13.03.2013

AIRCRAFT IN THE COUNTRY

Das Shri Ram Sundar;Karwariya Shri Kapil Muni;Singh Shri Bhola

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether there are sufficient number of aircraft in the country;
- (b) if so, the details thereof and if not, the reasons therefor along with the corrective measures taken by the Government in this regard;
- (c) the total number of public sector aircraft operating in the country as compared to other private aviation companies, company-wise;
- (d) whether aircraft in Air-India fleet are being put to optimum use in respect of passenger capacity and the number of employees deployed therein in comparison to private aviation companies; and
- (e) if not, the reasons therefor and the averse utilization of AI fleet in relation to major private/foreign aviation companies?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION ( SHRI K. C. VENUGOPAL )

(a) and (b): No such assessment has been made in the Ministry. However, permission have been granted to all complete proposals for import of aircrafts as on 31.01.2013.

(c): The number of aircraft in the operating permit of the scheduled airlines (as on Dec. 2012) are as under:

Airline	No. of aircraft
---------	-----------------

Air India	99
-----------	----

Air India Charters	22
--------------------	----

Alliance Air	22
--------------	----

Jet Airways	96
-------------	----

JetLite	15
---------	----

SpiceJet	48
----------	----

Blue Dart	08
-----------	----

Go Airlines	13
-------------	----

InterGlobe Aviation	62
---------------------	----

Deccan Cargo 02

Quikjet 01

Religare 02

(d): Air India has sufficient number of aircraft as per its turn around plan. Govt. does not maintain records of number of employees in private airlines. As such, no comparison in this respect can be done.

(e): Does not arise in view of (d) above.